

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 28th Sept., 2022

No. HC.XXXVII-03/2022/435/R.Cell ##### In continuation of this Registry's earlier notification No. HC.XXXVII-03/2022/394/R.Cell dated 06.09.2022, the interview/viva-voce in terms of the following Systems Officers have been re-scheduled as below.

Venue : Conference Hall, 2nd Floor, New Building, Gauhati High Court, Guwahati-01.

Date : 29.09.2022 (Thursday)

Time : 04.00 pm.

Sl No.	Name	Establishment
1.	Sri Pranab Duara	Principal Seat of the Gauhati High Court
2.	Sri Kishor Talukdar	District & Sessions Judge, Kamrup (M)

Other terms and conditions will remain same as mentioned in the notification dated 06.09.2022.

By order,


REGISTRAR GENERAL

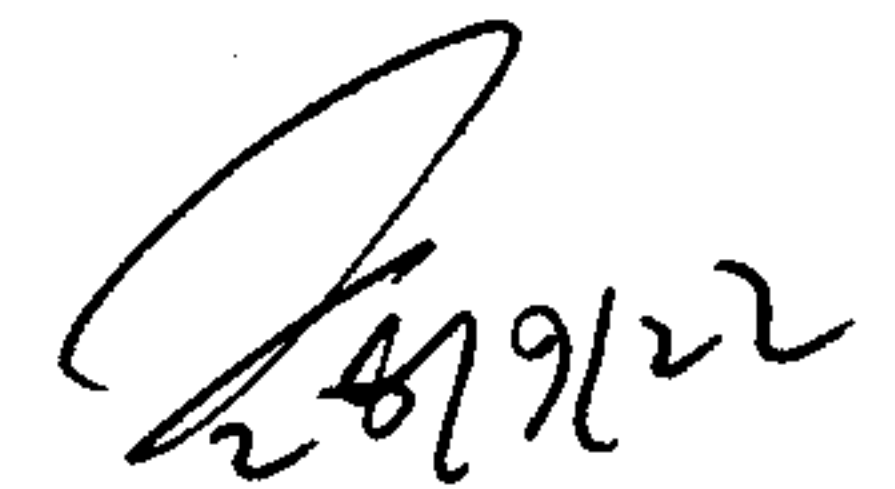
Memo No. HC.XXXVII-03/2022/435A/R.Cell

Dated 28.09.2022

Copy for information and necessary action to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig. /Judl./Admn.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

4. The District and Sessions Judge (_____).
5. The Joint Registrar,....., Gauhati High Court, Guwahati.
6. The Officer on Special Duty (Protocol), Gauhati High Court, Guwahati.
7. The Deputy Registrar,....., Gauhati High Court, Guwahati.
8. The Assistant Registrar,....., Gauhati High Court, Guwahati.
9. The Court Manager, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "**Notification dated 28.09.2022 regarding re-schedule of the interaction/viva-voce in connection with promotion to the post of Senior Systems Officer from the post of Systems Officer under the e-Courts Services**".
11. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for information of his Lordship.
12. The Private Secretary to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati for information of his Lordship.
13. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati. He shall look after the security arrangement on that day.
15. The AOJ,....., Gauhati High Court, Guwahati.
16. The Court Officer-I/II, Gauhati High Court, Guwahati. He shall make necessary arrangement for smooth conduct of the interview on that day.
17. The persons concerned.
18. The Gauhati High Court Notice Board (Old Block/New Block).
19. The Order file.



REGISTRAR GENERAL